

ITEM NO.101

COURT NO.12

SECTION XIV

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 5811/2012

C.I.T

Appellant(s)

VERSUS

M/S VASISTH CHAY VYAPAR LTD.

Respondent(s)

WITH

SLP(C) No.25729/2012C.A No.5798/2012C.A No.5796/2012C.A No.5802/2012C.A No.5796/2012C.A No.5801/2012C.A No.5800/2012C.A No.5803/2012C.A No.5804/2012C.A No.5805/2012C.A No.5806/2012C.A No.5807/2012C.A No.5808/2012C.A No.5809/2012C.A No.5810/2012C.A No.5812/2012C.A No.5813/2012C.A No.998/2013SLP(C) No.26757/2015C.A No.2450/2017C.A No.2449/2017C.A No.4555/2017C.A No.8977/2017SLP(C) No.23426/2017

(I.A. NO.79790/2017-CONDONATION OF DELAY IN FILING AN DI.A.

NO.79791/2017 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No.28651/2017

(I.A. NO.999909/2017 - CONDONATION OF DELAY IN FILING)

SLP(C) Nos.28678-28682/2017C.A No.18059/2017

(IA NO.108968/2017 - CONDONATION OF DELAY IN FILING AND I.A.

NO.108975/2017-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Date : 05-12-2017 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ROHINTON FALI NARIMAN

HON'BLE MR. JUSTICE NAVIN SINHA

For Parties(s) Mr. K. Radha Krishnan, Sr. Adv.
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 Mr. Jasmeet Singh, AOR

 Mr. Raqat Navet, Adv.
 Mr. Karan Chauhan, Adv.
 Mr. Pradeep Kumar Bakshi, AOR

 Ms. Abha R. Sharma, AOR

UPON hearing the counsel the Court made the following
O R D E R

Not for tomorrow.

(SWETA DHYANI)
SENIOR PERSONAL ASSISTANT

(SAROJ KUMARI GAUR)
BRANCH OFFICER